REFERENCE TO THE REPORTED ATROCITIES ON HARIJANS IN KARAMCHEDU VILLAGE IN ANDHRA PRADESH

SHRI B. KRISHNA MOHAN (Andhra Pradesh): Madam Deputy Chairman, I thank you very much for having given me this opportunity to make a Special Mention on the killing of four Harijans and injuring of 22 others in Karamchedu village in Andhra Pradesh on the 17th of July, 1985 Madam, I would like to quote a report from "The Hindu":—

"About 400 Harijans, including 100 women, have fled Karamchedu and taken shelter in a Church at Chirala as tension continues to prevail in the village where four Harijans were killed and 22 others injured, when non-Harijan Hindus attacked the Harijahwada on Wednesday."

"Karamchedu village is one of richest in Prakasam district with a population of about 20,000, mostly non-Harijan Hindus. The dispute began on Tuesday when a Harijan boy protested against a farmer cleaning his animal and letting out the water in the Harijanwada's drinking water tank. In a scuffle that ensued, the farmer's wrist watch broken. He decided to take revenge and attacked the Harijanwada, armed sticks and axes. Harijans were beaten up indiscriminately. While some women hid in their houses, all their menfolk took to their heels in panic. attackers chased and hit them - mile away. Even Harijan women work-. ing in fields were not spared."

The Reporter of "The Hindu" adds further:

The Harijans told THE HINDU
that non-Harijan Hindus were sore with
them for supporting the Congress (I)
in the last elections and were awaiting
an opportunity to attack them. The
trivial dispute on Tuesday provided the
spur. The Harijanwada looked desolate today with women and children
cliving in fear of another attack while
their men were away in Chirala. It

will be an uphill task for officials to restore confidence among the Harijans. No arrests have so far been made."

There is another report in "The Indian Express". The correspondent of "The Indian Express", Shi A.B.V. Narasimha Rao, writes that when the Chief Minister of Andhra Pradesh, Shri N.T. Rama Rao, visited Karamchedu village on Friday, he was surrounded by the very people who are alleged to have chased and killed four Harijans on Wednesday......

SHRI B. SATYANARAYAN REDDY: (Andhra Pradesh): This is all wrong-(Interruptions). It is all wrong.

SHRI B. KRISHNA MOHAN: I am quoting from the newspaper only.

SHRI B. SATYANARAYAN REEDY: lt is incorrect. (Interruptions).

SHRI B. KRISHNA MOHAN: I am only quoting a newspaper report.

SHRI B. SATYANARAYAN REDDY: He is only making wrong statements. (Interruptions) It is all wrong.

SHRI B. KRISHNA MOHAN: I am quoting from the newspaper reports.

THE DEPUTY CHAIRMAN: Mr. Reddy, please do not interrupt.

श्रापसे जवाब नहीं मांगा । मिनिस्टर से मांगा है । उनको बोलने दीजिए ।

SHRI B. SATYANARAYAN REDDY. He is making a false statement. (Interruptions).

SHRI B. KRISHNA MOHAN: I am quoting from the report in the "Indian Express". It says:

"Whistling and clapping loudly, they prevented the Chief Minister from talking to the Harijans, the witness addedThe Chief Minister thus neither met the real victims at Karamchedu nor did he go to the Government Hospital at Chirala."

SHRI B. SATYANARAYAN REDDY: This is all wrong. (Interruptions). He visited the place of incident and Hospital and announced all possible help to the victims.

SHRI B. KRISHNA MOHAN: Just listen.

THE DEPUTY CHAIRMAN: Mr. Reddy, everytime a Member rises to make a Special Mention about Andhra Pradesh, you do not have to rise and speak.

SHRI B. SATYANARAYAN REDDY: But he is making political capital and taking exploitation of the unfortunate incident. Wrong statements should not be made in the House. (Interruptions). This is a wrong statement and he should not be allowed to make false statement. (Interruptions).

SHRI B. KRISHNA MOHAN: The report further says:

"In a surprise move, the Chief Minister's scheduled programme of calling at the Chirala Hospital was cancelled at the last moment for no proper reason. While police bandobust was made at the Chirala Hospital, Mr. Rama Rao was taken to Karamchadu"?

"According to most Harijans of the village, the Chief Minister left the village leaving the victims in utter disappointment and sorrow. Establishing a link between the massacre and the close relatives of the Chief Minister in the village, another Harijan witness said,

SHRI B. SATYANARAYAN REDDY: Madam, against it is an unfair statement. The Chief Minister of Andhra Pradesh has rendered all the necessary help to the victims and the culprits have been caught and arrested and a judicial inquiry has been ordered. (Interruptions) This is an unfair statement that he is making.

SHRI B. KRISHNA MOHAN: I am only quoting from a newspaper report which says:

"Establishing a link between the massacre and the close relatives of the Chief Minister in the village, another Harijan witness said, "They are so confident that the Chief Minister and the Government he heads belong to them."

(Interruptions)

उपसमापति : कोई पाइंट श्राफ़ श्रार्डर नहीं है इस पर, स्टेटमेंट पढ़ रहे हैं । (Interruptions)

SHRI SUSHIL CHAND MOHUNTA (Haryana): On a point of order. (Interruptions).

SHRI B. SATYANARAYAN REDDY: He is making a statement in the House which is....(Interruptions).

यू० पी० भें नहीं हुआ, हम बोल रहें हैं, इसका जवाब देंगे।

उपसभापति : ग्राप मेरी बात सुनना पसंद करेंगे। में यह ग्रजं कर रही हूं कि ग्रगर ग्रापको कुछ कहना है तो ग्रापका स्पेशल में जन आग्रगा उसपर बोल दीजिएगा इस तरह से हाऊस को डिस्टबं करना कुछ अच्छा नहीं लगता है।

श्री बी० सत्यनारायण रेड्डी: मैं जरूर कहूंगा जब श्रायेगा मैं कहूंगा (व्यवधान) अर्थ मुझे इजाजत दीजिए मैं कहुंगा ।

उपसभापित : ग्राज नहीं कल करिएगा (व्यवधान) ग्राप अपनी वात जल्दी खत्म करिए (व्यवधान) वी विल डूडट एकाडिंग टुरूल्स ।

SHRIMATI MARGARET ALVA (Karnataka): May I say that a Special Mention cannot be converted into a debate. The idea is that we convey whatever is the people's concern. It is not a debate in which everyone has to answer. (Interruptions).

SHRI SUSHIL CHAND MOHUNTA: Who is going to convey? (Interruptions).

SHRI B. SATYANARAYAN REDDY: There were atrocities in Uttar Pradesh during the regime of Shrimati Indira Gandhi and Rajiv Gandhi. If this matter is taken up here. Will you allow? You will not allow it. (Interruptions).

SHRI B. KRISHNA MOHAN: They expressed a desire to appoint a judicial inquiry. I personally feel that the constitution of a judicial inquiry will be of no purpose. As a matter of fact, when some Harijans were burnt alive in a village in Chittoor district, a judicial inquiry was constituted and it has given its report that a local Telugu Desam MLA and some Telugu Desam workers were responsible for the killings of the Harijans. But no action was taken there. (Interruptions).

THE DEPUTY CHAIRMAN: I am reminding you, Mr. Reddy, once again. Pleased sit down. (Interruptions) Please conclude.

SHRI B. KRISHNA MOHAN: I am concluding. There is a break-down of the law and order machinery there. Innocent people are put to a lot of harassment. I think the State Government has lost control over the State police and the police are acting like mad dogs. I request the Government kindly to send a parliamentary, delegation consisting of all parties to that village and report to Parliament. (Interruptions).

SHRI R. RAMAKRISHNAN (Tamil Nadu): On a point of order. I respectfully point out that in the Rajya Sabha. the House of Elders the Council of States-with due respect to Mr. Madhavrao Scindia who is busily engaged in conversation with Shri Kalpnath Rai-there should be a Minister of the Cabinet rank present all the time. There is a roster duty drawn. Of course, Mrs. Alva has gone to the Chairman with your permission; I don't mind about that. But a Minister of the Cabinet on roster duty should be there. Please direct them to be present and pay adequate respect to this House. Thank you.

THE DEPUTY CHAIRMAN: It will be conveyed.

REFERENCE TO THE REPORTED EXPORT OF SKULLS OF CHILDREN

श्री कैलाश पति मिश्र (विहार): महोदया, पिछले 15 जून को पटना मे "पाटिलपूल टाइम्स" हिन्दी दैनिक में फोटो सहित एक ऐसा समाचार **छपा** हैं कि छोट – छोटे बच्चों की गरदनें **काट कर**के उनका मस्तक उबालकर उनका व्यापार किया जा रहा है। सारे बिहार में भ्रांतक का वातावरण छा गया है। एक से बढ़कर एक समाचार आने श्रुरू हुए है। फिर पतालगता है कि यह नर पिशाच जो शिश्यो के मस्तक का व्यापार करते है, जिन्दा शिशुग्रों भ्रपहरण करते हैं, उन्हें नशा खिलाकर बिहोश कर देते हैं श्रीर बीच गंगा में ले जाकर उनकी गदनें काट कर उनका धड पानी में डाल दिया जाता है।

पता चला है कि लगभग एक महीने में 200 पटिया छोटे छोटे शिशग्रों के मस्तक की भर कर कलकत्ता भेजों जाती फल बेचने के नाम पर उनका व्यापार है ग्रौर कलकत्ते के ग्रंदर बडे बड़े तस्कर वहां से उन पेटियों को छड़ाते है ग्रौर विदेशों के ग्रन्दर निर्यात करते है। यह देखकर आश्चर्य लगता है कि नर कंकाल का निर्यात करने के लिये देश लोगों को लाइसेंस मिला 30 हमा है, उसमें से म्रकेले दस बिहार में हैं, दस तो लाइसेंस लिये हुए है ग्रौर दस ऐसे हैं जो विना लाइसेस के चोरी छिपे ही यह धंधाकर रहें है।

दुर्भाग्य यह है कि दुनिया के ग्रंदर भारत एक ऐसा देश है जो नर कंकाल का निर्यात स्राज दनिया में कर रहा है। **ग्रा**स्ट्रेलिया में केनेडा में, ग्रमरीका में, दुनिया के कई देशों के ग्रदर शिशग्रों की खोपडी की स्राज बहत ज्यादा मांग हो गई है। देखने के बाद ऐसा पता लग रहा है कि एक वर्ष के ग्रंदर सात हजार शिशग्रो का बिहार के ग्रंदर **ग्र**पहरण हुम्रा है । यह ग्रपहरण कहां होता है ? कही गरीव भ्रादिवासियों के मुहल्ले सेया गांव में जाब्र ग्रपहरण कर लिया जाता है कहीं हरिजनों के यहां श्रपहरण कर लिया जाता है । थाने में कछ रिपोर्ट लिखी जाती लिखी जाती है । ऋपहरण करने के बाद उन बच्चों का क्या होता है ग्रव जाकर वह चित्र सामने ग्राया है।

महोदया, मैं दो ग्रखबारों के चित्र सदन की पटल के ऊपर रखना चाहताहू। उपसभापति: सदन की पटल पर नहीं रखिये सिर्फ बता दीजिए कि क्या हुग्रा है।

श्री कैलाश पित मिश्र : इन चित्रों को देखने के बाद किसी का भी हदा कांप उठेगा । यह चित्र बता रहे हैं कि यह छोटे छोटे वच्चे विलकुल जीवित उनका चेहरा है । मैं उस पत्रकार महोदय को धन्यवाद देना चाहता हूं ग्रौर उस पत्रकार फोटोग्राफर को भी धन्यवाद देना चाहता हूं। मुझे पता चला है कि उसके जीवन के उपर